

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 01.12.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	103257/2009	ALLWYN GONSALVES V/S SHANTILAL P SHAH AND 4 ORS	S B PRABHAVALKA RMR PANKAJ J DAS
2	SUIT	104621/2007	M S SAHAKAR CORPORATION V/S V V GEORGE	M S UDAIPURI AND CO A G SHAH

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CIVIL CAUSE LIST DATED 02.12.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	101685/2015	EXXON AUTOMATION PVT. LTD. V/S MRS. PALLAVI SAIKIA	SHIRANG K PARANJAPE

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CIVIL CAUSE LIST DATED 03.12.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	102833/1980	BHAGVANDAS KARSONDAS V/S RANCHHODDAS KARSONDAS 10 OTHERS	SHRI MAHESH DEVANI SHRI P.N. PATWARDHAN
2	SUIT	108913/1999	MADHUVAN SECURITIES PVT LTD AND ANR V/S HINDALCO INDUSTRIES LTD AND ORS	RUPAM GHOSH SACHIN P DUBE

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URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	104116/2012	ZENITH OUTDOORS PVT LTD V/S PRAMOD SHARMA AND ANR	PRITESH RAJGOR PRAKASH G LAD
2	SUIT	107437/2005	EXPORT CREDIT AND GUARANTEE CORPN LTD V/S NEETAL EXPORTS AND ANR	M S MANILAL KHER AMBALLA AND CO JANAKRAJ R VAKIL AND ASSOCIATES 1

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URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	104775/2007	OM CHEMICALS INDUSTRIES LTD V/S ANIROX PIGMENTS LTD	A A JAIN PRAGNA THAKKAR AND CO U OBJ